

Dated: 21.9.94

Shri G.S. Walia, Counsel for the applicant. Shri M.S. Ramamurthy, Counsel for the respondents.

By consent adjourned to 15.11.94 for final hearing.

M.R. Kolhatkar
(M.R. Kolhatkar)
M(A)

B.S. Hegde
(B.S. Hegde)
M(J)

Per. Tribunal

Date: 15/10/94

Applicant in person / by G.S. Walia
Advocate / Respondent by M.S. Ramamurthy
Counsel. by consent
The matter adjourned to 5.1.95
for hearing

Dy. Registrar

Dated: 5.1.95

None for the applicant.
Departmental representative is present on behalf of the respondents.

In the interest of justice
adjourned to 7.2.95

M.R. Kolhatkar
(M.R. Kolhatkar)
M(A)

B.S. Hegde
(B.S. Hegde)
M(J)